

ITEM NO.90

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 491/2024

SOHAN PAL @ TOTA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 09-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhilash M. R., Adv.
Mr. Amit Sharma, Adv.
Mr. Sandeep Singh, AOR

For Respondent(s)

Ms. Rupali, Adv.
Mr. Sudeep Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Original records are awaited.

Issue D.O. letter.

List again on 11.11.2024.

SUJATA SINGH
Registrar

MG